**Annexure-7**

**Name of the corporate debtor:** SMARTERING INFRATECH PRIVATE LIMITED (formerly known as Palmohan Electronics Private Limited

**Date of commencement of CIRP:** Date of Order is 29/09/2022 (Email Copy of order received on 30/09/2022)

**List of creditors as on:** 15/12/2022

**List of operational creditors (Government dues)**

(Amount in ₹)

| Sl. No. | Details of claimant | | Details of Claims received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any Mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| 1 | Delhi VAT | NCT of Delhi | 09.12.2022 | 38,64,900.00 | 38,64,900.00 | Arrears of tax interest and penalty | No | Nil | 0 | 0 | 38,64,900.00 | 0 | The provisional verification of claims are done as the books of accounts are not provided by the corporate debtor |
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| | | | | 38,64,900.00 | 38,64,900.00 | | | | | | | | |

Prassan Sinha

PRASSAN NAVIN KUMAR SINHA * INSOLVENCY PROFESSIONAL * Regn.No. IBBI/IPA-002/IP-N011977/2021-22/13971

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